

Whoever sits in the Chair has to take into account everything that has happened. So you have to give a ruling. You cannot say that somebody else was sitting in the Chair and therefore you will convey to him or her... *(Interruptions)*

PROF. CHANDRESH P. THAKUR :... *(Interruptions)*

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): I cannot hear anything in this noise. *{Interruptions}*

SHRI PA WAN KUMAR BANSAL: Any pet sen who it sitting in the Chair has to take the decision. *(Interruptions)*

PROF. CHANDRESH P. THAKUR:.. *(interruptions)*.. Programmes cannot suffice so far as the needs of the job-seekers are concerned, *.(interruptions)*.. Growth rate must be accelerated... *(Interruptions)*

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): I think you can continue afterwards... *(Interruptions)*..

PROF. CHANDRESH P. THAKUR: Sir, I will finish just now... *(Interruptions)*

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): I think you can continue in the afternoon... *(Interruptions)*

SHRI PAWAN KUMAR BANSAL: Sir, he should be allowed to continue now because he is making a very good speech.. *{Interruptions}*

■ SHRI KAMAL MORARKA? What speech? We could not hear anything at all. *(Interruptions)*.. We have got great respect for Mr. Thakur... *(Interruptions)*

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): I think we can adjourn now. The House stands adjourned till 2-30 P.M. today.

The House then adjourned for lunch at six minutes past one of the clock.

The House reassembled 'after lunch at thirty-three Mures past two of the deck, The Vice-Chairman (Shri V. Narayanasamy) in the Chair.

ANNOUNCEMENT REGARDING STATEMENT BY MINISTER

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): There is an announcement. I have to inform* Members that Mr. Rajesh Pilot, Minister of State of the Ministry of Surface Transport will make a statement at 5 o'clock today in connection with the removal of difficulties facing the implementation of the Motor Vehicles Act, 1988, and the Motor Vehicles Rules, 1989.

New, we shall take up furl her discussion on tie Private Members' Reschrion by Shri P. N. Sukul. Mr. P.K. Kunjachen.

(Interruptions)

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Nothing should go on record.

SHRI RAM AWADESH SINGH**

(Interruptions)

THE VICE - CHAIRMAN (SHRI V. NARAYANA SAWY): Yeu take your seat. Kirdly take, your seat. This is Private Members' business. Kirdly do not interfere. Kindly take your seat.

SHRI RAM AWADESH SINGH : **

**Not recorded ~

